GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2673
ANSWERED ON:26.08.2013
PROTECTION OF TREES
Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Green Tribunal has directed the States to look into the proposed alignment and construction of the elevated and other road projects in order to save trees along outer ring roads which are being constructed in some States including Delhi and Hyderabad;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Yes. The Hon'ble National Green Tribunal (NGT) vide their order dated 23.07.2013 in the matter of P.C. Prasad and Others. Vs Government of NCT of Delhi and Others, has constituted a Special Committee consisting of Conservator of Forests, Delhi, Superintending Engineer of Public Works Department (PWD), a senior officer from United Traffic and Transportation Infrastructure (Planning and Engineering) Centre (UTTIPEC) and one scientist to be nominated by the Indian Council of Forestry Research and Education (ICFRE), to look into the matter of the proposed alignment and construction of the elevated and other road projects in order to save trees along outer ring roads which are being constructed in some States including Delhi.
- (c) The implementation of these directions is within the domain of various departments/ authorities i.e. Forest, PWD, DDA etc. of Government of NCT of Delhi.